

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

**FOR THE ATTENTION OF THE CREDITORS OF
GALAXY IEC INDIA PRIVATE LIMITED****RELEVANT PARTICULARS**

1.	Name of corporate debtor	Galaxy IEC India Private Limited
2.	Date of incorporation of corporate debtor	10.08.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140MH2010PTC206456
5.	Address of the registered office and principal office (if any) of corporate debtor	RP-14, Galaxy House, Road No-5, Sudama Nagar, Dombivli East, Thane - 421201, MAHARASHTRA
6.	Insolvency commencement date in respect of corporate debtor	19.06.2026 (Order received on 21.06.2026)
7.	Estimated date of closure of insolvency resolution process	19.12.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Krishna Gopal Ratanlal Maheshwari IBBI/IPA-001/IPP-01296/2019-2020/12712
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 602, RAJENDRA RATNA, MAHESH NAGAR, S V ROAD, GOREGAON (W), Mumbai City, Maharashtra, 400104 Email: 1kgmaheshwari@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Email: cirp.galaxyiec@gmail.com Address: Primus Insolvency Resolution and Valuation Pvt Ltd, 408, 4th Floor, Manish Chambers, Sonawala Road, Goregaon (E), Mumbai - 400063
11.	Last date for submission of claims	06.07.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of M/S Galaxy IEC India Private Limited on 19.06.2026 (Copy of order received on 22.06.2026).

The creditors of M/S Galaxy IEC India Private Limited, are hereby called upon to submit their claims with proof on or before 06.07.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Krishna Gopal Ratanlal Maheshwari
Interim Resolution Professional

Date: 23rd June, 2026

Registration No: IBBI/IPA-001/IPP-01296/2019-2020/12712

Place: Mumbai

Authorization for Assignment valid till 31st December 2026